THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN): (a) and (b) Information is being collected and will be laid on the Table of the House.

Pollution in Haryana

106. SHRI SULTAN SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether the Central Government are aware that some factories near Kundli Jatheri and Sonepat in Haryana are discharging their effluents in the open thereby causing health hazards; and

(b) if so, what steps the Central Government are taking in this matter?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN): (a) and (b) Information is being collected and will be laid on the Table of the house.

Finalisation of sports policy

107. MISS SAROJ KHAPARDE: Will the PRIME MINISTER be pleased to state:

(a) whether Government hove finalised sports policy;

(b) if so, what are the details thereof; and

(c) what steps Government are taking to encourage schools and colleges in rural areas to spot talents for various sports events?

THE MINISTER OF STATE IN CHE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS (SHRI R. K. JAICHANDRA SINGH): (a) and (b) The Government Resolution on National Sports Policy was laid on the Table of the Sabha on 21st August, 1984.

(c) To encourage schools and colleges in rural areas to spot talent, the Government is proposing to start a new scheme during the Seventh Five Year Plan under which a Sport Talent Search Contest will be held to inden-tify children with potentials. Further, it is also proposed to adopt certain schools all over the country where special facilities and specialised coa-ohing will be made available so that talent identified in the rural areas can be nurtured. The Government is also proposing to expand the existing scheme of sports scholarships so that more talented youth can be encouraged. Besides these, the existing schemes, viz., the Sports Talent Search Scholarships, Rural Sports Tournaments, Rural Sports Centres and Women Sports Festivals and the national coaching scheme are proposed to be expended to achieve this end, It is also proposed to give more assistance to the Association of Indian Universities to encourage sports in colleges and universities.

Celebration of International Youth Year

108. MISS SAROJ KHAPARDE: Will the PRIME MINISTER be pleased to state:

(a) what are the proposals formulated or proposed to be formulated for youth welfare during the International Year of the Youth;

(b) what assistance is being given to schools and colleges for the celebration of the year; and

(c) what are the new schemes under formulation to utilize youth energy?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS (SHRI R. K. JAICHANDRA SINGH): (a) to (c) A statement is enclosed.

Statement

Celebration of International Youth Year

1985, the International Youth Year is being celebrated in India as 'Year of the Youth'. The Year has provided the Government an opportunity to focus its attention on the situation of our youth and to initiate and intensify programmes for youth welfare77 77

and for channelisation of youth energy towards constructive activities. Youth programmes, therefore, include activities aimed at affording young people an opportunity to be better individuals and enabling them to contribute in the task of national development. Some of the programmes that might toe mentioned in this context are: holding of national integ. ration camps, activities aimed at creating awareness against social evils like dowry, casteism, drug abuse, etc., creating a climate in favour of nationally accepted values like pride in Indianness, secularism, democracy, etc., training of young people for self-employment, setting up of youth clubs, opening of more youth hostels, creating cultural awareness among young people, giving them an opportunity to participate in sports and games, and holding of voluntary work camps including afforestation programmes and other activities of eco-deve-lopment.

2. With a view to assisting schools and colleges in the implementation of programmes relating to observance of the International Youth Year, detailed guidelines have been issued to the universities and also to the State Governments who have Jurisdiction over the majority of schools. In addition, the National Service Scheme units in colleges are playing a leading rolle in the observance of the Year.

Setting up of atomic energy plants during the Seventh Plan period

109. MISS SAROJ KHAPARDE: Will the PRIME MINISTER be pleased to state:

(a) whether Government have fina lised the sites for setting up atomic energy plants in the Seventh Plan period; and

(b) if so, the names of the sites where the plants are likely to be set up?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECH-NOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT; ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ PATIL): (a) and (V) Expansion of the existing Station at Rawatbhata in Rajasthan with 2 units of 235 MWe and opening of a new site at Kaiga in Karnataka consisting of 2 units of 235 MWe has been approved by the Government. In addition, the Department of Atomic Energy has prepared a list of sites in the Southern, Northern and Western regions indicating the order of priority for taking up installation work of the 235 MWe and 500 MWe reactors foreseen in the 15 year Profile of the Department. This proposal is under the consideration of the Government.

Seventh Five Year Plan

110. MISS SAROJ KHAPARDE: Will the PRIME MINISTER be pleased to state:

(a) the progress made so far . in finalising the Seventh Five Year Plan;

(b) by when the Plan document is likely to be laid on the Table of the House; and

(c) what is the strategy of the Plan?

THE MN1STER OF STATE IN THE MINISTRY OF PLANNING (SHRI K. R. NARAYANAN): (a) and (b) The Plannirig Commission is currently engaged in the formulation of the Draft Seventh Five Year Plan. Out «f a total of 122 Working/Steering Groups constituted for the Seventh Five Year Plan, 110 have so far submitted their reports. The Planning Commission has begun discussions witfc the Central Ministries. Discussions with the State Goiverniments will follow. As this process of consultation will take some time, it is too early to indicate any firm date for laying the document on the Table of the House.

(c) The 'Approach to the Seventh Five Year Plan 1985-90' sets out the major policy thrusts of the Plan. This document was laid on the Table of the House on 31 July, 1984.